

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 280 of 2020

IN THE MATTER OF:

Biswanath Paul

...Appellant

Versus

Santosh Devi @ Tibrewala & Anr.

...Respondents

Present:

**For Appellant:- Mr. Rajendra Beniwal with Mr. Kumar Sumit Chrag,
Mr. Bano Deshwal, and Mr. Manish Rao, Advocates**

For Respondent:

O R D E R

17.02.2020 At the request of the Learned counsel for the Appellant side, the matter is adjourned to **18th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)

RK/nn